

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**RAJYA SABHA
UNSTARRED QUESTION No.1181
TO BE ANSWERED ON 11.02.2022**

**DISPLAY OF ENGLISH LANGUAGE ON DESCRIPTION OF PACKAGED
CONSUMER PRODUCTS**

1181 SHRI HARNATH SINGH YADAV:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC
DISTRIBUTION be pleased to state:**

- (a) whether Government has taken cognizance of the fact that a large number of consumers are not able to read the full description of the purchased product due to description of the product being displayed in English language and thus consumers are cheated in various ways;
- (b) if so, whether Government would propose to print product description in Hindi and other mother tongues of the country by changing the packaging policy for public interest; and
- (c) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c) : Subrule 4 of Rule 9 of the Legal Metrology (Packaged Commodities) Rules 2011 provide that declarations required to be specified under this rule on a package shall either be in Hindi in Devnagri script or in English. It has been further provided that nothing contained in this sub-rule shall prevent the use of any other language in addition to Hindi or English language.
